

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution
Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF **SHRADDHA EQUINOX LLP**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Shraddha Equinox LLP
2.	Date of incorporation of corporate debtor	16/08/2019
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies (RoC) – Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	LLPIN: AAQ – 2703
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office Address: Manisha Height Commercial Ground Floor, Bina Silk Mills, Balrajeshwar Road, Mulund West, Mumbai – 400 080
6.	Insolvency commencement date in respect of corporate debtor	Date of Order: 06/01/2025 Date of Receipt of Order by IRP: 06/01/2025
7.	Estimated date of closure of insolvency resolution process	05/07/2025, being 180 th day from commencement of CIRP.
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Rikenkumar Navinchandra Vira IBBI/IPA – 001/IP-P-02918/2024-2025/14491
9.	Address and e-mail of the interim resolution professional, as registered with the Board	703, Ace Florence, B P Cross Road Number 4, Neelkanth Nagar, Near Devidayal Garden, Mulund West, Mumbai – 400 080 Email ID: rikenvira2002@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	703, Ace Florence, B P Cross Road Number 4, Neelkanth Nagar, Near Devidayal Garden, Mulund West, Mumbai – 400 080 Email ID: shraddha.cirp@gmail.com
11.	Last date for submission of claims	20/01/2025
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Home Buyers
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Mr. Prakash Dattatraya Naringrekar – IBBI/IPA – 002/IP – N00270/2017-18/10783 2. Mr. Rajendra Devidas Puranik – IBBI/IPA-001/IP-02029/2020-2021/13149 3. Mr. Hajari Lal Saini – IBBI/IPA-001/IP-P01553/2019-2020/12494
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/en/home/downloads Physical Address: Same as Point 10 above



Notice is hereby given that the National Company Law Tribunal – Mumbai Bench has ordered the commencement of a corporate insolvency resolution process of the **Shraddha Equinox LLP** on 06/01/2025.

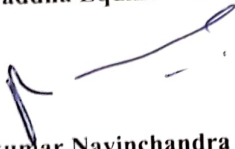
The creditors of **Shraddha Equinox LLP** are hereby called upon to submit their claims with proof on or before 20/01/2025 to the interim resolution professional at the address mentioned against entry No. 10.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA – Home Buyers.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

For Shraddha Equinox LLP



Rikenkumar Navinchandra Vira
Interim Resolution Professional
IBBI/IPA – 001/IP – P - 02918/2024 – 2025/14491
Date: 07/01/2025
Place: Mumbai



**FORM A
PUBLIC ANNOUNCEMENT**

*(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)*

**FOR THE ATTENTION OF THE CREDITORS OF
SHRADDHA EQUINOX LLP**

RELEVANT PARTICULARS

1.	Name of corporate debtor	Shraddha Equinox LLP
2.	Date of incorporation of corporate debtor	16/08/2019
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies (RoC) - Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	LLPIN: AAQ - 2703
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office Address: Manisha Height Commercial Ground Floor, Bina Silk Mills, Balrajeshwar Road, Mulund West, Mumbai - 400 080
6.	Insolvency commencement date in respect of corporate debtor	Date of Order: 06/01/2025 Date of Receipt of Order by IRP: 06/01/2025
7.	Estimated date of closure of insolvency resolution process	05/07/2025, being 180th day from commencement of CIRP.
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Rikenkumar Navinchandra Vira IBBI/IPA - 001/IP-P-02918/2024-2025/14491
9.	Address and e-mail of the interim resolution professional, as registered with the Board	703, Ace Florence, B P Cross Road Number 4, Neelkanth Nagar, Near Devidayal Garden, Mulund West, Mumbai - 400 080 Email ID: rikenvira2002@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	703, Ace Florence, B P Cross Road Number 4, Neelkanth Nagar, Near Devidayal Garden, Mulund West, Mumbai - 400 080 Email ID: shraddha.cirp@gmail.com
11.	Last date for submission of claims	20/01/2025
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Home Buyers
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Mr. Prakash Dattatraya Naringrekar - IBBI/IPA - 002/IP - N00270/2017-18/10783 2. Mr. Rajendra Devidas Puranik - IBBI/IPA-001/IP-02029/2020-2021/13149 3. Mr. Hajari Lal Saini - IBBI/IPA-001/IP-P01553/2019-2020/12494
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/en/home/downloads Physical Address: Same as Point 10 above

Notice is hereby given that the National Company Law Tribunal - Mumbai Bench has ordered the commencement of a corporate insolvency resolution process of the **Shraddha Equinox LLP** on 06/01/2025.

The creditors of **Shraddha Equinox LLP** are hereby called upon to submit their claims with proof on or before 20/01/2025 to the interim resolution professional at the address mentioned against entry No. 10.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA - Home Buyers.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 07/01/2025

Place: Mumbai

For Shraddha Equinox LLP

Sd/-

Rikenkumar Navinchandra Vira

Interim Resolution Professional

IBBI/IPA - 001/IP - P - 02918/2024 - 2025/14491

प्रातःकाल

Marathi Edition | 2025-01-08 | Page- 5
epaper.pratahkal.com

फॉर्म ए

जाहीर घोषणा

(भारतीय दिवाळखोरी व कर्जवाजारीपणा (कॉर्पोरेट व्यक्तींकडून दिवाळखोरी ठराव प्रक्रिया) विनियमन, २०१६ च्या विनियमन ६ अंतर्गत)

श्रद्धा इन्विवॉक्स एनएलपी यांच्या धनकांचे लक्ष केंद्रित करण्याकरिता

संबंधित विवरण

१.	कॉर्पोरेट ऋणकोचे नाव	श्रद्धा इन्विवॉक्स एनएलपी
२.	कॉर्पोरेट ऋणकोची एकीकरण तारीख	१६.०८.२०१९
३.	कोणते कॉर्पोरेट ऋणको एकीकरण/नोंदणीकृत आहेत अशांचे प्राधिकरण	बॅंकेचीचे निबंधक (आर.ओसी) - मुंबई
४.	कॉर्पोरेट ऋणकोचे कॉर्पोरेट आयडेंटिटी क्रमांक/मर्यादित दायित्व आयडेंटिफिकेशन क्रमांक	LLPIN : AAQ- 2703
५.	कॉर्पोरेट ऋणको यांचे नोंदणीकृत कार्यालय व प्रमुख कार्यालय (जर काही असल्यास) त्यांचा पत्ता	नोंदणीकृत कार्यालय पत्ता : मनिषा हाईट कमर्शियल टॉवर मजला, बिना सिल्व्हेट मिल्स, बलराजेश्वर रोड, मुलुंड पश्चिम, मुंबई ४०० ०८०.
६.	कॉर्पोरेट ऋणकोंचे दिवाळखोरी प्रारंभ तारीख	आदेश तारीख : ०६.०१.२०२५
७.	दिवाळखोरी ठराव प्रक्रिया अंतिम अंदाजित तारीख	०५.०७.२०२५ सीआयआरपी यांची सुरुवातारखेनसून १८० दिवस)
८.	दिवाळखोरी विशेष कार्यसल असलेल्या अंतिम ठराव व्यावसायिक यांचे नाव व नोंदणीकरण क्रमांक	श्री. रिकेनकुमार नविनचंद्र विरा
९.	मंडळकडे नोंदणीकृत असलेल्या अंतरिम ठराव व्यावसायिक यांचा पत्ता व ई-मेल	७०३, एस फ्लोरेन्स, बी पी क्रॉस रोड क्रमांक ४, नील्कंठ नगर, देवीदयाळ गार्डनजवळ, मुलुंड पश्चिम, मुंबई ४०० ०८० ईमेल आयडी : rkenvira2002@gmail.com
१०.	अंतरिम ठराव व्यावसायिक यांच्यासह संबंधितांचा पत्ता व ई-मेल आयडी	७०३, एस फ्लोरेन्स, बी पी क्रॉस रोड क्रमांक ४, नील्कंठ नगर, देवीदयाळ गार्डनजवळ, मुलुंड पश्चिम, मुंबई ४०० ०८० ईमेल आयडी : shradha_cirp@gmail.com
११.	दाव्यांच्या सादरीकरणाकरिता अंतिम तारीख	२०.०१.२०२५
१२.	अंतरिम ठराव व्यावसायिक यांच्याद्वारे जारी मंजूर २१ च्या उप-अनुच्छेद (६ए) च्या खंड (बी) अंतर्गत जर काही असल्यास धनकांचे वर्ग	होम बायर्स
१३.	वर्गामध्ये धनकांचे प्राधिकृत प्रतिनिधी म्हणून कार्यवाह्याच्या ओळख असलेल्या दिवाळखोरी व्यावसायिकांची नावे (प्रत्येक वर्गाकरिता तीन नावे)	१. श्री. प्रकाश दत्तात्रय नरिंगेकर - आयबीबीआय/आयपीए-००२/आयपी- एन००२७०/२०१७-१८/१०७८३ २. श्री. राजेंद्र देवीदास पुराणीक - आयबीबीआय/आयपीए-००१/ आयपी-०२०२९/२०२०-२०२१/१३१४९ ३. श्री. हजारी लाल साईनी - आयबीबीआय/आयपीए-००१/आयपी- पी०१५५३/२०१९-२०२०/१२४९४
१४.	ए) संबंधित प्रपत्र व बी) उपलब्ध प्राधिकृत प्रतिनिधींचा तपशील	वेबलिनक : https://bbil.gov.in/en/home/downloads प्रत्यक्ष पत्ता : पॉस्ट १० वरील अनुसार

सूचना याद्वारे देण्यात येते की, राष्ट्रीय कंपनी विधी न्यायाधिकरण मुंबई खंडपीठ यांनी ठराव प्रक्रिया प्रारंभ श्रद्धा इन्विवॉक्स एनएलपी दिवाळखोरी ठराव प्रक्रिया आदेशान्वये प्रारंभ दि. ०६.०१.२०२५ रोजी दिले आहेत.

श्रद्धा इन्विवॉक्स एनएलपी यांचे धनको यांनी याद्वारे बाब क्र. १० संबंधित न्युट्रल कॅम्प कार्यालय पत्ता येथे अंतरिम ठराव प्रोपेझनलकरिता दि. २०.०१.२०२५ रोजी वा पूर्वी पुराव्यांसह त्यांचे दावे सादर करावे.

बितीय धनको हे वर्ग संबंधित सूचित प्रवेश क्र. १२ संबंधित त्यांच्या आडवीनुसार निर्देशित प्राधिकृत प्रतिनिधी यांच्यामुळे वर्गाच्या प्राधिकृत सादरीकरणाच्या संबंधित एन्टी क्र. १३ सूचित दिवाळखोरी विशेषज्ञ यांच्याकडून वर्ग (लिहित वर्ग) फॉर्म सीए.

बितीय धनको यांनी केवळ ईलेक्ट्रॉनिक स्वरूपात त्यांचे दाव्यांचे पुरावे सादर करावे. सर्व अन्य धनको यांनी त्यांचे दाव्यांचे पुरावे व्यक्तीशः, पोस्टद्वारे वा ईलेक्ट्रॉनिक स्वरूपात सादर करावे.

सादरीकरण करण्यास अपघ्न तसेच दाव्यांचे चुकीचे पुरावे सादर केल्यास त्यावर दंड आकारण्यात येईल.

श्रद्धा इन्विवॉक्स एनएलपीकरिता

सही/-

स्किनकुमार नविनचंद्र विरा

अंतरिम ठराव विशेषज्ञ

दिनांक : ०७.०१.२०२५

ठिकाण : मुंबई

आयबीबीआय/आयपीए-००१/आयपीपी-०२९१८/२०२४-२०२५/१४४९९